

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION NO. 596
TO BE ANSWERED ON APRIL 27, 2016

MONITORING OF URBAN MISSION

No.596 SHRI JYOTIRADITYA M. SCINDIA:
SHRI GAURAV GOGOI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the present status of implementation of new urban missions in various States, State-wise;
- (b) whether the review of the implementation of various urban development programmes/missions as well as capacity building of Urban Local Bodies (ULBs) has been undertaken by the Government and if so, the details thereof, mission/programme-wise;
- (c) whether the targets fixed for the implementation of various urban missions are being achieved and if so, the details thereof;
- (d) whether the Union Government has directed the officials of the Ministry to visit States regularly to assist States and Urban Local Bodies in the effective implementation of new urban missions launched so far; and
- (e) if so, the details of such visits made and help extended in the implementation of new urban missions?

ANSWER

THE MINISTER OF URBAN DEVELOPMENT
(SHRI M. VENKAIAH NAIDU)

(a): Under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), and under Swachh Bharat Mission (SBM), the details of Central Assistance approved and funds released to States/ UTs during 2015-16 is at Annexure-I & II respectively.

(b): The Mission Guidelines of AMRUT provides for independent review by third party known as Independent Review and Monitoring Agency (IRMA), of the implementation of projects sanctioned under it. The IRMA is to be appointed by the concerned State/UT Governments. The implementation of Missions is reviewed by this ministry through Status report/meetings etc.

The Capacity Building of Urban Local Bodies is supported under the guidelines issued for new Missions of the Ministry and also through Capacity Building for Urban Development (CBUD) etc. The capacity building programmes of individual States/UTs have been approved as part of State Annual Action Plan (SAAPs) under AMRUT. Suitable handholding support is being provided to the States/UTs in this regard.

(c): The objectives of the AMRUT & SBM are to improve urban infrastructure & making the cities clean. The Missions are progressing and objectives are likely to be achieved at the end of the Missions.

(d) &(e): Under AMRUT, the Ministry conducted extensive handholding sessions in States and UTs to assist them for preparation of State Level Improvement Plan (SLIP) and State Annual Action Plan (SAAP). The sessions have helped them in better understanding of the Mission, planning and submission of SAAPs resulting in approval and fund release in respect of all States and UTs. Officials and experts from the Ministry regularly visit the States, UTs and various cities to assist and assess the implementation of various schemes and programmes of the Ministry like AMRUT, SBM etc.

State wise approved State Annual Action Plan (SAAP) and amount released during 2015-16				
Sl. No.	Name of the State	Total size of SAAP	Committed Central Assistance	Amount released as 1 st installment (20% of Central Assistance)
01	Rajasthan	919.00	459.50	91.90
02	Gujarat	1204.42	564.30	112.86
03	Andhra Pradesh	662.46	300.41	60.08
04	Jharkhand	313.36	137.95	27.59
05	Odisha	461.30	228.14	45.63
06	Madhya Pradesh	1655.81	672.03	134.41
07	Mizoram	73.00	36.50	7.30
08	Tamil Nadu	3249.23	1372.41	274.48
09	Kerala	575.96	287.98	57.60
10	Telangana	415.51	204.75	40.85
11	Chhattisgarh	573.40	276.47	55.29
12	West Bengal	1104.86	552.43	110.49
13	Haryana	438.02	219.01	43.80
14	Maharashtra	1989.41	914.92	182.98
15	Himachal Pradesh	158.82	79.41	15.88
16	Bihar	664.20	332.10	66.42
17	Uttar Pradesh	3287.27	1409.07	281.81
18	Karnataka	1258.54	592.29	118.46
19	Uttarakhand	269.93	133.68	26.74
20	Punjab	709.66	318.86	63.77
21	Assam	186.27	169.34	33.87
22	Goa	59.44	29.72	5.94
23	Puducherry	18.97	18.97	3.79
24	Tripura	36.62	32.96	6.59
25	Jammu & Kashmir	171.00	153.87	30.77
26	Meghalaya	22.81	20.53	4.11
27	Delhi	223.07	223.07	44.61
28	Manipur	51.43	46.29	9.26
29	Chandigarh	15.04	15.04	3.01
30	Sikkim	13.43	12.09	2.42
31	Arunachal Pradesh	40.94	36.84	7.37
32	Nagaland	34.98	31.48	6.30
33	Andaman & Nicobar	3.18	3.18	0.64
34	Daman & Diu	4.96	4.96	0.99
35	Dadar & Nagar Haveli	3.41	3.41	0.68
36	Lakshadweep	0.68	0.68	0.14
	Total		9894.10	1978.83

Annexure-II

**Fund released to States Governments /UTs under Swachh Bharat Mission (Urban)
during Financial Year 2015-16**

(Amount in Crores of Rupees)

2015-16							
Sl. No.	State/UT	IHHL	CT	SWM	IEC	CB	Total
1	A&N Islands	0.0230	0.0321	0.0648	0.0144	0.0036	0.1379
2	Andhra Pradesh	65.4804	3.9546	0.0000	3.0000	0.7500	73.1850
3	Arunachal Pradesh	1.2104	0.0000	0.0000	0.0000	0.0000	1.2104
4	Assam	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
5	Bihar	20.0000	0.0000	0.0000	0.0000	0.0000	20.0000
6	Chandigarh	0.3700	0.1300	0.9800	0.1800	0.0400	1.7000
7	Chhattisgarh	19.9974	7.0800	8.7941	0.0000	0.0000	35.8715
8	Dadra & Nagar Haveli	0.0850	0.0468	0.0000	0.0000	0.0300	0.1618
9	Daman & Diu	0.1344	0.0013	0.0000	0.0000	0.0600	0.1957
10	Delhi	27.9700	0.0000	58.7300	10.3600	0.1600	97.2200
11	Goa	1.4040	0.1184	0.0000	1.4150	0.1092	3.0466
12	Gujarat	81.2726	0.0000	0.0000	19.5000	5.8350	106.6076
13	Haryana	11.6476	0.0000	0.0000	0.0000	0.0000	11.6476
14	Himachal Pradesh	0.0000	0.0000	0.0000	0.7200	0.1800	0.9000
15	Jammu & Kashmir	4.5700	0.0000	0.0000	0.0000	0.0000	4.5700
16	Jharkhand	18.9000	0.0000	0.0000	3.6350	1.4269	23.9619
17	Karnataka	30.8600	0.0000	39.1400	0.0000	0.0000	70.0000
18	Kerala	14.9900	0.0000	0.0000	0.0000	0.0000	14.9900
19	Madhya Pradesh	58.5142	15.5400	52.9300	7.0600	1.7600	135.8042
20	Maharashtra	44.6000	0.0000	42.4300	0.0000	0.0000	87.0300
21	Manipur	1.6450	0.0000	0.0000	0.0000	0.0000	1.6450
22	Meghalaya	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
23	Mizoram	1.0000	0.0000	0.0000	0.0000	0.0700	1.0700
24	Nagaland	3.2030	0.0000	0.0000	0.0000	0.0000	3.2030
25	Odisha	21.9400	0.0000	0.0000	2.6732	0.0000	24.6132
26	Puducherry	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
27	Punjab	15.0000	0.0000	0.0000	0.0000	0.0000	15.0000
28	Rajasthan	41.7500	3.2500	0.0000	0.0000	0.0000	45.0000
29	Sikkim	0.0000	0.0000	0.0000	0.0000	0.3796	0.3796
30	Tamil Nadu	47.1074	0.0000	83.3900	0.0000	0.0000	130.4974
31	Telangana	29.1500	0.0000	0.0000	0.0000	0.0000	29.1500
32	Tripura	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
33	Uttar Pradesh	82.2292	0.0000	0.0000	0.0000	0.0000	82.2292
34	Uttarakhand	1.0000	0.0000	0.0000	0.3300	0.0700	1.4000
35	West Bengal	53.5200	0.0000	0.0000	0.0000	0.0000	53.5200
Total		699.5736	30.1532	286.4589	48.8876	10.8743	1075.9476

State-wise Status of Implementation of Various Components under SBM upto March, 2016

S. No.	State & Cities/towns	Individual Household Toilets, Nos.			Community toilets (No. of seats)		Public toilets (No. of seats)		Total Community and Public toilets (No. of seats)		Municipal Solid Waste Management				
		Application received	Work commenced	Completed	Work Commenced	Completed	Work Commenced	Completed	Work Commenced	Completed	Ward with 100% door to door collection, Nos.	Total ward, Nos.	Total waste generation (MT/D)	Total waste processing (%)	Target to achieve waste processing by March 2016 (%)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1	Andhra Pradesh	3,33,000	1,74,475	90,051	6,360	1,268	987	987	7,347	2,255	3,072	3,393	6,440	8	40
2	Andman & Nicobar Islands	115	40	0	64	0	5	0	69	0	18	24	100	35	80
3	Arunachal Pradesh	31,007	2,585	0	3,229	0	586	0	3,815	0	18	42	181	15	25
4	Assam	63,100	833	0	2,000	10	2,800	28	4,800	38	92	888	650	10	20
5	Bihar	92,179	80,000	6,435	240	57	32	0	272	57	519	3,229	3,703	0	30
6	Chandigarh UT	13,830	13,830	13,830	2,016	642	7,036	671	9,052	1,313	26	26	340	100	100
7	Chhattisgarh	2,46,000	2,28,518	85,952	7,479	1,481	2,370	2,090	9,849	3,571	739	3,232	1,896	0	10
8	Daman & Diu	0	0	0	0	0	0	0	0	0	13	28	85	0	0
9	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0	0	0	15	35	0	0
10	NCT of Delhi	11,117	0	0	16,901	4,656	3,008	1,120	19,909	5,776	232	272	8,400	52	75
11	Goa	5,800	2,053	110	70	20	100	20	170	40	192	192	183	52	100
12	Gujarat	4,97,634	4,97,634	4,97,634	1,930	70	4,334	1,080	6,264	1,150	1,658	1,738	9,277	28	44
13	Haryana	90,573	37,348	7,188	2,351	961	176	90	2,527	1,051	332	1,449	3,490	25	100
14	Himachal Pradesh	2,828	416	112	0	0	0	0	0	0	167	502	300	20	25
15	Jammu & Kashmir	34,933	4,282	0	125	6	0	0	125	6	989	1,163	1,792	2	40
16	Jharkhand	93,572	56,911	3,612	415	231	950	0	1,365	231	192	815	3,570	0	25
17	Karnataka	3,00,061	1,45,577	8,669	7,000	340	2,160	237	9,160	577	3,962	5,252	8,784	34	40
18	Kerala	1,000	0	0	0	0	0	0	0	0	1,280	2,096	1,576	50	70
19	Madhya Pradesh	3,93,930	4,01,975	1,82,072	14,280	6,960	0	0	14,280	6,960	3,912	6,999	5,079	14	35
20	Maharashtra	2,66,536	1,04,274	1,46,385	2,472	1,236	2,864	1,453	5,336	2,689	508	7,054	26,820	10	25
21	Manipur	19,682	2,579	126	30	0	140	140	170	140	130	315	176	50	60
22	Meghalaya	5,066	84	0	23	0	170	0	193	0	6	114	268	58	84
23	Mizoram	2,000	550	300	35	18	30	18	65	36	66	193	253	4	20
24	Nagaland	9,330	8,948	3,350	226	70	0	0	226	70	19	234	270	0	25
25	Odisha	1,70,000	1,03,000	2,000	2,230	570	1,810	150	4,040	720	456	1,012	2,460	2	50
26	Puduchery UT	6,590	6,590	2,114	100	60	100	0	200	60	81	129	495	20	60
27	Punjab	1,10,125	78,855	17,480	3,000	0	2,500	20	5,500	20	2,000	3,065	3,900	10	50
28	Rajasthan	2,43,319	1,00,430	10,990	4,615	1,290	3,475	590	8,090	1,880	1,300	5,247	5,247	16	65
29	Sikkim	1,290	40	0	8	8	0	0	8	8	4	48	49	0	20
30	Tamil Nadu	2,01,184	1,43,126	27,880	16,656	35,254	1,500	1,500	18,156	36,754	9,182	13,667	15,272	16	25
31	Telangana	1,14,603	85,483	28,807	103	5	779	639	882	644	1,625	1,967	6,628	49	60
32	Tripura	0	0	0	0	0	0	0	0	0	0	244	407	0	0
33	Uttar Pradesh	16,58,142	1,51,083	1,77,743	5,495	1,490	2,151	807	7,646	2,297	596	11,290	19,180	13	27
34	Uttarakhand	25,953	21,350	1,166	1,250	153	110	10	1,360	163	90	706	1,400	0.7	25
35	West Bengal	26,014	12,220	12,220	0	0	0	0	0	0	1,130	2,875	8,675	6	8
	Total/ Average	50,70,513	24,65,089	13,26,226	1,00,703	56,856	40,173	11,650	1,40,876	68,506	34,606	79,515	1,47,381	17.97	37.10